

Benc No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (I.B) No.213/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 5th July, 2017, 10.30 A.M

Name of the Company		Stewarts and Lloyds of India Ltd		
Under Section		10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Mr SIDHARTHA SHARMA, ADV
2) Ms NAMRATA BASU, ADV

R *S*

5.07.2017

1) Manju Bhattacharya
2) Sardarshah Namendar

Dr
Creditor

VPS
5/7/17

ORDER

Ld. Counsels for the Corporate Creditor and the Corporate Debtor are present.

It has been informed that Shri Sanjiv Kr. Gupta has been appointed as IRP and CoC has confirmed his appointment as RP but till date IRP has not submitted the progress report along with the Minutes of the CoC. IRP is directed to submit the progress report along with the Minutes of CoC within seven days.

List the matter on 25/07/2017.

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(Vijai Pratap Singh)
Member (J)